

craft of India Airlines at the cost of approximately Rs. 10.70 crores: —

- (i) Wing Top Skin repair;
- (ii) Delamination repair as per modification 52-228 issued by Airbus Industrie;
- (iii) Specific non-destructive testing as per modification 53-190, 57-163 issued by Airbus Industrie.
- (iv) Sealing angle repair as per modification 57-146, 57-190, 57-163 issued by Airbus Industrie.

(c) and (d). Indian Airlines and Air India obtain the services of M/s HAL (Hindustan Aeronautical Ltd.) for utilising their manpower in carrying out repair/modification jobs.

#### **Postponement of Examination in Telecom Department**

3996. SHRI ANANDI CHARAN DAS:  
SHRI CHHITUBHAI GAMIT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received representations to postpone some departmental examinations scheduled to be held this month all over the country by the Department of Telecommunication;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

\*THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) to (c). A departmental examination for promotion to Junior Accounts Officer was

scheduled to be held on 16, 17, 18th March, 1992. The examination scheduled to be held on 18th March, 1992 was postponed to 21st March, 1992 on account of Dol Jatra (Holi). On administrative grounds, this examination has been further post-pond.

In another case, a request for cancellation of departmental examinations for recruitment to Junior Telecom Officers, Scheduled on 29th February & 1st March, 1992 and 14, 15 March, 1992 was also received from an unrecognised Association. This was not agreed to and the examinations were conducted on the scheduled dates.

#### **Technical Assistance by C. W. C.**

3997. SHRI B. DEVARAJAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether various State Governments have requested the Union Government for technical assistance from the Central Water Commission; and

(b) if so, the decisions taken by Union Government thereon?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Central Water Commission is an apex technical organisation, set up at the Central in the field of water resources development and is charged with the general responsibility of initiating, coordinating and furthering, in consultation with the State Government concerned, scheme for control conservation and utilisation of water resources throughout the country for various purposes. It extends technical assistance to the State Governments on the matters referred to by them from time to time through its 4 Wings. Design and Research Wing provides comprehensive engineering services in planning and design of river valley projects. Planning and Progress Wing

carries out detailed project appraisal for arranging investment clearance by the Planning Commission. It also monitors important multipurpose and irrigation projects for identification and removal of bottlenecks. Water Planning Wing assists in determining water availability and irrigation planning of various projects. Among other things, River Management Wing provides technical assistance in the matters related to flood protection.

### **Subarnarekha Project**

3998. SHRI SUDHIR GIRI:  
SHRIBHAGEY GOBARDHAN:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the present position of the Subarnarekha Irrigation Project;

(b) the response received from the concerned State Governments in regard to the proposed/queries made by the Government;

(c) the steps taken / proposed to be taken by the Government for implementation of the project;

(d) whether appraisal of the World Bank in respect of Subarnarekha Irrigation Project has been received;

(e) if so, the quantum of funds released by the World Bank for the project; and

(f) the extent of cost escalation due to delay in its execution?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c) and (f). The project estimated cost of Rs. 221 crores, after technoeconomic appraisal in Central Water Commission, was found accountable by the

Advisory Committee in 1982 subject to State Government's obtaining clearance from environment and forests angle and furnishing an undertaking that it would bear its share cost in respect of Subarnarekha Multipurpose Project. The modified report for an estimated cost of Rs. 873 crores has been received recently in December, 91 in Central Water Commission. The expenditure incurred on this Project upto end of March, 1991 is about Rs. 145 crores and anticipated expenditure in 1991-92 is Rs. 57 crores. Proposed outlay for 1992-93 is Rs. 76 crores.

(d) and (e). In their aide memoiry of pre-appraisal Mission, the World Bank have stipulated certain conditions namely formation of Joint Regulation Committee for Ichha Dam, Chanoil Dam and Galudih Barrage, furnishing by the Government of Orissa of tangible proof of satisfactory implementation of resettlement and rehabilitation plant for families in the 7 villages affected by construction of Jambira Reservoir, compliance of the actions required for the lifting of the suspension of disbursement under Upper Indravati Power Project and furnishing of tangible proof by the Government of Bihar of satisfactory implementation of resettlement and rehabilitation plans for the families in the first 14 villages affected by the construction of Chandil Dam and of having prepared satisfactory plans for the remaining families affected by the construction of Chandil and Ichha Dams.

The World Bank is to schedule the appraisal mission after compliance of these conditions by the State Governments.

### **Natural Resources in Sikkim**

3999. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of MINES be pleased to state:

(a) whether the Government propose to explore the natural resources available in